

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 05

RCP(IB)/16(MB)2024

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **03.07.2024**

NAME OF THE PARTIES : **Mulraj Mody**

Vs

Westren Developers Pvt Ltd

For FC : Adv. Niraj Shah a/w Mulraj Modi i/b Law Chamber of Sidharth
Murarka

For CD : Adv. Yash Jain

Section 7 of IBC

ORDER

List on **05.07.2024** for reporting settlement/ final hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)